

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No. 195 of 2023 (SZ)

In the matter of:

Tribunal on its own motion – SUO MOTU

Based on the news item in The Express News dated 27.12.2023, titled “Ammonia Gas leak from fertiliser manufacturing unit

Triggers panic in Chennai’s Ennore”.

And

The Principal Secretary to Government of Tamil Nadu,

Health and Family Welfare Department,

Chennai and Ors.

...Respondent(s)

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Through

Dr. D. Shanmuganathan

Standing Counsel of Tamil Nadu

National Green Tribunal

Southern Zone, Chennai

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ORIGINAL APPLICATION NO.195 OF 2023 (SZ)

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Health and Family Welfare Department,

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...Respondent(s)

REPORT FILED BY THE TAMIL NADU MARITIME BOARD

I, Thiru S. Natarajan, I.A.S., S/o. S.Sinnamuthu, aged 59 years, Vice Chairman and Chief Executive Officer in Tamil Nadu Maritime Board is well aware of the facts and circumstances of the said issue and files the report to the Hon’ble National Green Tribunal, Southern Zone, Chennai as follows:

Ammonia Gas Leakage incident happened on 26.12.2023

1. The Ennore Minor Port is a notified non-major port under the Indian Ports Act, 1908. This is a Captive Port notified for import of Liquid Ammonia required for the Fertiliser Plant of M/s. Coromandel International Limited located adjacent to the Coast.
2. The Ammonia unloading system consists of a Multiple Buoy Mooring System (MBMS), Pipe Line End Manifold (PLEM) and Unloading Flexible Hose, which is situated about 2 Kms from the shore. Ships (tankers) carrying Liquid Ammonia call at this port/terminal and moored at the Multiple Buoy Mooring System (Four Buoys). PLEM is connected to the ships and Liquid Ammonia is transferred by Ships pumping system,

through Unloading Hose, to shore storage tank located at the Industry complex.

3. The Consent to Operate issued by Tamil Nadu Pollution Control Board (**Enclosure - 1**) covers the entire unloading system, PLEM and submarine pipelines.

Quote

"Product Details:

Liquid Ammonia Imported through ships anchored at 2 to 3 km from sea shore will be pumped into storage tank through submarine pipeline to tank and the mooring location. The liquid ammonia will be stored in double integrity storage tank at - 33 deg C"

Unquote

4. The Consent issued by TNPCB is valid up to 31.03.2028.

Flexible Hose connected from Ship Manifold to PLEM Assembly (5 sections)

- i) The Respondent Company has procured 5 new Flexible Hoses in February 2023 and the Manufacturers, M/s. Dunlop Oil and Marine Limited have issued a Test Certificate approved by LRQA Verification Limited, UK (Lloyd's Register Quality Assurance) (**Enclosure-2**).
 - ii) The Respondent Company has carried out Inspection of these 5 hoses on delivery with its own procedures to a Pneumatic Test Pressure of 10.5 KG / CM² on 11.03.2023, which was witnessed by Indian Register of Shipping (**Enclosure-3**).
 - iii) Indian Register of Shipping has issued a Report on 18.04.2023 (**Enclosure-4**) for satisfactory inspection and verification of all the 5 Flexible Hoses and Sub - sea PLEM Assembly and also the Four Mooring Buoys location and coordinates confirmation.
5. The following Statutory Certificates are also obtained by the Respondent company which are verified by Tamil Nadu Maritime Board for the operation of vessels at this port/terminal:
 - (1) **Certificate of Compliance for NSPC (Navigational Safety and Ports Committee)** issued by Ministry of Shipping, Government of India - to ensure Navigational Safety of Ships calling this port. The

inspecting agency ensure general compliance of the port with respect to Safe, Secure, Friendly Marine Environment and Emergency Preparedness at all time.

Category of Type of Ship Certified for: GAS CARRIER

The Compliance Certificate is issued on 26.04.2023 and valid till 07.12.2027(**Enclosure-5**).

- (2) **Statement of Compliance of a Port Facility (International Code for the Security of Ships and of Port Facilities)** ensures that the port facility operates in accordance with the approve port facility security plan.

Category of Type of Ship Certified for: GAS CARRIER

The Statement of Compliance is issued on 08.03.2023 and valid till 24.11.2027 (**Enclosure-6**).

6. As a regulator of non-major ports, Tamil Nadu Maritime Board is intimated by the Respondent company, prior arrival of ships at this port for issue of Entry and Clearance to Ships arriving at this port along with other statutory authorities.
7. Before every arrival, Pre-arrival Notice is sent to the authorities such as Customs, Immigration, Port Health, nearby Chennai and Kamarajar Ports, Indian Coast Guard, Indian Navy, Narcotics Control Bureau, Fisheries Department, Tamil Nadu Police Coastal Security Group, etc., by the Respondent Company.
8. TNMB will check the following documents/certificates of the Ship in accordance with Merchant Shipping Act 1958 of Government of India, prior to issuing Entry to the Ship:
 - (1) Certificate of Registry
 - (2) International Tonnage Certificate
 - (3) International Load Line Certificate
 - (4) Safety Equipment Certificate
 - (5) Safety Radio Certificate
 - (6) Safety Construction Certificate
 - (7) Ship Sanitation Control Exemption Certificate
 - (8) International Oil Pollution Prevention Certificate
 - (9) International Ship Security Certificate
 - (10) Safety Management Certificate
 - (11) Certificate of Class

- (12) Protection and Indemnity Insurance
 - (13) Minimum Safe Manning Certificate
 - (14) Document of Compliance
9. The ship is brought into the port and moored/berthed at the terminal (Multiple Buoy Mooring System) by a Tamil Nadu Maritime Board Licensed Pilot, engaged by the Respondent company.
10. All the Statutory authorities like Customs, Immigration, Port Health board the Ship on Arrival for inward clearance.
11. Port Dues for the Ship, Cargo dues for the Ammonia to be imported are levied by TNMB as per notified Scale of Rates. Customs department levy import duty. After completion of cargo discharge, Clearance is issued to the Ship by Tamil Nadu Maritime Board and subsequently after obtaining Clearance from Customs, Immigration and Port Health, the Ship sails out of the port.

These activities are monitored by TNMB.

12. As captive port developer/operator, the unloading of Liquid Ammonia (Cargo operations - pumping from the Ship) will be monitored by the Ship Captain and the Technical Team of Coromandel International Limited.

REPORT ON THE INCIDENT ON 26.12.2023

13. It is learnt that on 26.12.2023 at around 8 PM, Coromandel International Limited located in Ennore coastal area started the work of pumping Liquid Ammonia from the Ammonia Storage Tank in their industrial premises into the offshore Ammonia handling pipeline for pre-cooling. The Respondent company has informed TNMB about the incident, over the phone about the incident and also informed that TNPCB and the District administration for further action.
14. After the incident, TNPCB has issued directions on 27.12.2023 **(Enclosure-7)**. As per Section 33 A of the Water (Prevention and Control of Pollution) Act 1974 as amended and Section 31 A of the Air (Prevention and Control of Pollution) Act 1981, The directions for Tamil Nadu Maritime Board **"The unit shall suspend the operation of Ammonia offshore Pipeline activity for precooling and ammonia transfer immediately and shall resume the same only after obtaining the**

approval of Indian Register of Shipping (IRS) and the Tamil Nadu Maritime Board”, which shall be complied prior to next operation.

15. Subsequent to the directions of TNPCB, the Respondent company has informed TNMB on 27.12.2023 **(Enclosure-8)** the following:

Due to the abnormalities noticed in the delivery pipeline of Liquid Ammonia on 26.12.2023, the next shipment at our multiple buoy mooring system (MBMS) is cancelled. It will be brought into operation after rectification of abnormalities to the satisfaction and certification of concerned authorities. Till such time, Ennore Minor Port operation shall be temporarily suspended.

16. It is submitted to the Hon'ble National Green Tribunal that, during this incident, **there was no ship or cargo handling at Ennore Minor Port.**

17. It is submitted that subsequent to the directions of Tamil Nadu Pollution Control Board, the Respondent Company has not applied to Tamil Nadu Maritime Board for resuming operations.

In the light of the above, it is prayed that this Hon'ble National Green Tribunal may be pleased to remove Tamil Nadu Maritime Board from the above case and thus render justice.

Date: 05/01/2024

Signature: 

With seal:
Vice Chairman and Chief Executive Officer
TAMILNADU MARITIME BOARD
Chennai-600 028.

VERIFICATION

I, Thiru S. Natarajan, I.A.S., S/o. S.Sinnamuthu, aged 59 years, Vice Chairman and Chief Executive Officer in Tamil Nadu Maritime Board solemnly affirm that the contents of this Report are true to the best of my knowledge based on the records and I have not suppressed any facts.

Date: 05/01/2024

Signature: 

With seal:
Vice Chairman and Chief Executive Officer
TAMILNADU MARITIME BOARD
Chennai-600 028.

Category of the Industry :

RED



CONSENT ORDER NO. 2308251019102 DATED: 12/05/2023.

PROCEEDINGS NO.F.0102AMB/RL/JCEE-M/TNPCB/AMB/A/2023 DATED:
12/05/2023

SUB: Tamil Nadu Pollution Control Board - RENEWAL OF CONSENT -M/s. M/S COROMANDEL INTERNATIONAL LIMITED - AMMONIA STORAGE TERMINAL FACILITY , S.F.No. 247, KATHIVAKKAM village, Thiruvottiyur Taluk and Chennai District - Renewal of Consent for the operation of the plant and discharge of emissions under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 as amended in 1987 (Central Act 14 of 1981) -Issued- Reg.

REF: 1. PROCEEDINGS NO.T2/TNPCB/F.0102AMB/RL/AMB/W&A/2022 DATED: 04/07/2022
2. IR.No : F.0102AMB/RL/AEE/AMB/2023 dated 05/05/2023

RENEWAL OF CONSENT is hereby granted under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 as amended in 1987 (Central Act 14 of 1981) (hereinafter referred to as "The Act") and the rules and orders made there under to

The Executive Director
M/s . M/S COROMANDEL INTERNATIONAL LIMITED - AMMONIA STORAGE TERMINAL FACILITY
S.F No. 247
KATHIVAKKAM Village
Thiruvottiyur Taluk
Chennai District.

Authorizing the occupier to operate the industrial plant in the Air Pollution Control Area as notified by the Government and to make discharge of emission from the stacks/chimneys.

This is subject to the provisions of the Act, the rules and the orders made there under and the terms and conditions incorporated under the Special and General conditions stipulated in the Consent Order issued earlier and subject to the special conditions annexed.

This RENEWAL OF CONSENT is valid for the period ending **March 31, 2028**

D VASUDEVAN Digitally signed by D
VASUDEVAN
Date: 2023.05.12 18:10:08 +05'30'
Joint Chief Environmental Engineer-
Monitoring,
Tamil Nadu Pollution Control Board,
Chennai

SPECIAL CONDITIONS

1. This renewal of consent is valid for operating the facility for the manufacture of products (Col. 2) at the rate (Col. 3) mentioned below. Any change in the products and its quantity has to be brought to the notice of the Board and fresh consent has to be obtained.

Sl. No.	Description	Quantity	Unit
Product Details			
1.	Liquid Ammonia imported through ships anchored at 2 to 3 km from sea shore will be pumped into storage tank through submarine pipeline to tank and the mooring location. The liquid ammonia will be stored in double intercity storage tank at -33deg C	12500	MT

2. This renewal of consent is valid for operating the facility with the below mentioned emission/noise sources along with the control measures and/or stack. Any change in the emission source/control measures/change in stack height has to be brought to the notice of the Board and fresh consent/Amendment has to be obtained.

I Point source emission with stack :				
Stack No.	Point Emission Source	Air pollution Control measures	Stack height from Ground Level in m	Gaseous Discharge in Nm ³ /hr
1	DG-750 KVA	Stack	18	3644.6
2	Ammonia storage tank Flare	Stack	30	660
3	DG - 1250 KVA	Stack	30	12492
4	DG - 1250 KVA	Stack	30	12492
5	DG - 1500 KVA	Stack	30	14004
II Fugitive/Noise emission :				
Sl. No.	Fugitive or Noise Emission sources	Type of emission	Control measures	
1.	DG set - 750 KVA	Noise	Acoustic encloser	
2.	DG set - 1250 KVA	Noise	Acoustic encloser	
3.	DG set - 1250 KVA	Noise	Acoustic encloser	
4.	DG set - 1500 KVA	Noise	Acoustic encloser	

Special Additional Conditions:

The unit shall obtain No Objection Certificate (NOC) from the Tamil Nadu Bio Diversity Board /National Bio Diversity Authority if the unit is using any Biological resources or knowledge associated thereto as per the provisions of Biological Diversity Act 2002.

The industries shall take all efforts to use and popularize "Mission LiFE" logo and mascot which is available in TNPCB & MoEFCC website. They shall also request their employees to adopt "Mission LiFE" action points and document the same and furnish half yearly report to Board.

Additional Conditions:

1. The unit shall operate and maintain the APC measures & Acoustic measures attached to DG sets efficiently and continuously so as to adhere to the Ambient Air Quality/Emission/ANL standards prescribed by the Board.
2. The unit shall adopt high level safety practices in the storage installation areas, during the loading and unloading operations which are more vulnerable from the point of release of ammonia.
3. The unit shall adopt advanced technologies such as Supervisory Control and Data Acquisition (SCADA)/ Programmable Logic Controller (PLC) for Leak Detection in ammonia storage facility as reported.
4. The unit shall monitor ammonia in ambient air in tank farm area & during unloading areas regularly and establish connectivity with CAC, TNPCB of continuous monitoring of ammonia in ambient air.
5. The unit shall operate with valid policy under Public Liability Insurance Act, 1991.
6. The unit shall comply with the provision of the Manufacture, Storage and Import of Hazardous Chemical Rules, 1989 as amended while storage & handling of Ammonia.
7. The unit shall update onsite & offsite Emergency Plan and implement the recommendations mentioned therein related to safety aspects.
8. The unit shall provide prior intimation to Board during unloading activity of ammonia from ship mooring point to storage tank through pipeline.
9. The unit shall continue to develop green belt within the premises.

D VASUDEVAN Digitally signed by D
 VASUDEVAN
 Date: 2023.05.12 18:10:29 +05'30'
**Joint Chief Environmental Engineer-
 Monitoring,
 Tamil Nadu Pollution Control Board,
 Chennai**

To

The Executive Director,

M/s.M/S COROMANDEL INTERNATIONAL LIMITED - AMMONIA STORAGE TERMINAL FACILITY,
 M/S COROMANDEL INTERNATIONAL LIMITED, COROMANDEL HOUSE', 1-2-10, SARDAR PATEL
 ROAD, SECUNDERABAD, TELANGANA,INDIA

Pin: 500003

Copy to:

- 1.The Commissioner, CHENNAI CORPORATION, Thiruvottiyur Taluk, Chennai District .
 2. Copy submitted to the Member Secretary, Tamil Nadu Pollution Control Board, Chennai for favour of kind information.
 3. The District Environmental Engineer, Tamil Nadu Pollution Control Board, AMBATTUR for favour of kind information.
 4. File
-

TEST CERTIFICATE FOR HOSE SERIAL NUMBER E6201 MANUFACTURE MONTH/YEAR 02/23

Customer and Order Details

Customer Name: COROMANDEL INTERNATIONAL LIMITED
Customer Address: POST BOX NO. 2 ENNORE
EXPRESS HIGHWAY ROAD ENNORE CHENNAI
TAMIL, NADU
IN
Customer Order: 110000665/17.08.2022
Dunlop Order / Item No.: 1474983 Item 000010

Hose Testing Results

Hose Type: 511AM
Hose Description: SAMPSON SUBMARINE HOSE TYPE 511AM
Hose Bore & Length: 10inch x 12.19m
Prototype Reference: 94226
Rated Working Pressure: 25bar
Length at 0.7 Bar: 12.2m
Length at Rated Working Pressure: 12.25m
2nd Test Length at 0.7 Bar: 12.2m
Temporary Elongation: 0.41%
Permanent Elongation: 0.00%
Hose Weight: 1590kg
Underwater Hose Weight: 721kg
Nitrogen Test: Satisfactory
Electrical Status: Continuous 3.3Ω
Bend Test: Satisfactory @ 1m minimum bend radius
Bend Stiffness: Satisfactory @ 8.6kN.m2
Fitting Serial Numbers: E6201A - 300 / FF / WN E6201B - 300 / FF / WN
Fitting Manufacturer: Shand Engineering
Visual Inspection: Satisfactory

Material Testing and Adhesion Reports

Adhesion Test Cert No.: 179-23
Cover Material Cert No.: 080-23

We hereby certify that the hose covered by this certificate has been manufactured, inspected and tested in accordance with Gen to GMPHOM 2009 Specification

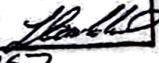
Signed for Dunlop Oil & Marine Ltd.



Anril Blake

Approved QA Representative

28-Feb-2023

LRQA Verification Ltd			
<input type="checkbox"/> Witnessed	<input type="checkbox"/> Monitored	<input checked="" type="checkbox"/> Reviewed	
Name:	Date: 06 MAR 2023		Signature: 
Ref. No.:	Office: Birmingham		
PR21100402267			

TEST CERTIFICATE FOR HOSE SERIAL NUMBER E6202 MANUFACTURE MONTH/YEAR 02/23

Customer and Order Details

Customer Name: COROMANDEL INTERNATIONAL LIMITED
Customer Address: POST BOX NO. 2 ENNORE
EXPRESS HIGHWAY ROAD ENNORE CHENNAI
TAMIL, NADU
IN
Customer Order: 110000665/17.08.2022
Dunlop Order / Item No.: 1474983 Item 000020

Hose Testing Results

Hose Type: 512AM
Hose Description: MAINLINE SUBMARINE HOSE TYPE 512AM
Hose Bore & Length: 10Inch x 12.19m
Prototype Reference: 94226
Rated Working Pressure: 25bar
Length at 0.7 Bar: 12.22m
Length at Rated Working Pressure: 12.26m
2nd Test Length at 0.7 Bar: 12.22m
Temporary Elongation: 0.33%
Permanent Elongation: 0.00%
Hose Weight: 1560kg
Underwater Hose Weight: 688kg
Nitrogen Test: Satisfactory
Electrical Status: Continuous 3.28Ω
Bend Test: Satisfactory @ 1m minimum bend radius
Bend Stiffness: Satisfactory @ 10kN.m2
Fitting Serial Numbers: E6202A - 300 / FF / WN E6202B - 300 / FF / WN
Fitting Manufacturer: Shand Engineering
Visual Inspection: Satisfactory

Material Testing and Adhesion Reports

Adhesion Test Cert No.: 174-23
Cover Material Cert No.: 080-23

We hereby certify that the hose covered by this certificate has been manufactured, inspected and tested in accordance with Gen to GMPHOM 2009 Specification

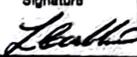
Signed for Dunlop Oil & Marine Ltd.



Anril Blake

Approved QA Representative

27-Feb-2023

LRQA Verification Ltd		
<input type="checkbox"/> Witnessed	<input type="checkbox"/> Monitored	
Name:		Signature
Date: 06 MAR 2023		
Ref. No.:		
Office: Birmingham		

PRJ1160402267

TEST CERTIFICATE FOR HOSE SERIAL NUMBER E6203 MANUFACTURE MONTH/YEAR 02/23

Customer and Order Details

Customer Name: COROMANDEL INTERNATIONAL LIMITED
Customer Address: POST BOX NO. 2 ENNORE
EXPRESS HIGHWAY ROAD ENNORE CHENNAI
TAMIL, NADU
IN
Customer Order: 110000665/17.08.2022
Dunlop Order / Item No.: 1474983 Item 000020

Hose Testing Results

Hose Type: 512AM
Hose Description: MAINLINE SUBMARINE HOSE TYPE 512AM
Hose Bore & Length: 10inch x 12.19m
Prototype Reference: 94226
Rated Working Pressure: 25bar
Length at 0.7 Bar: 12.22m
Length at Rated Working Pressure: 12.27m
2nd Test Length at 0.7 Bar: 12.22m
Temporary Elongation: 0.41%
Permanent Elongation: 0.00%
Hose Weight: 1530kg
Underwater Hose Weight: 776kg
Nitrogen Test: Satisfactory
Electrical Status: Continuous 3.01Ω
Bend Test: Refer to E6202
Bend Stiffness: Refer to E6202
Fitting Serial Numbers: E6203A - 300 / FF / WN E6203B - 300 / FF / WN
Fitting Manufacturer: Shand Engineering
Visual Inspection: Satisfactory

Material Testing and Adhesion Reports

Adhesion Test Cert No.: 174-23
Cover Material Cert No.: 080-23

We hereby certify that the hose covered by this certificate has been manufactured, inspected and tested in accordance with Gen to GMPHOM 2009 Specification

Signed for Dunlop Oil & Marine Ltd.

 April Blake

Approved QA Representative

27-Feb-2023

LRQA Verification Ltd		
<input type="checkbox"/> Witnessed	<input type="checkbox"/> Monitored	
Name:	06 MAR 2023	
Date:	Signature	
Ref. No.:		
Office: Birmingham	P/S 110040226	

TEST CERTIFICATE FOR HOSE SERIAL NUMBER E6204 MANUFACTURE MONTH/YEAR 02/23

Customer and Order Details

Customer Name: COROMANDEL INTERNATIONAL LIMITED
Customer Address: POST BOX NO. 2 ENNORE
EXPRESS HIGHWAY ROAD ENNORE CHENNAI
TAMIL, NADU
IN
Customer Order: 110000665/17.08.2022
Dunlop Order / Item No.: 1474983 Item 000020

Hose Testing Results

Hose Type: 512AM
Hose Description: MAINLINE SUBMARINE HOSE TYPE 512AM
Hose Bore & Length: 10inch x 12.19m
Prototype Reference: 94226
Rated Working Pressure: 25bar
Length at 0.7 Bar: 12.21m
Length at Rated Working Pressure: 12.24m
2nd Test Length at 0.7 Bar: 12.21m
Temporary Elongation: 0.25%
Permanent Elongation: 0.00%
Hose Weight: 1580kg
Underwater Hose Weight: 827kg
Nitrogen Test: Satisfactory
Electrical Status: Continuous 3.19Ω
Bend Test: Refer to E6202
Bend Stiffness: Refer to E6202
Fitting Serial Numbers: E6204A - 300 / FF / WN E6204B - 300 / FF / WN
Fitting Manufacturer: Shand Engineering
Visual Inspection: Satisfactory

Material Testing and Adhesion Reports

Adhesion Test Cert No.: 174-23
Cover Material Cert No.: 080-23

We hereby certify that the hose covered by this certificate has been manufactured, inspected and tested in accordance with Gen to GMPHOM 2009 Specification

Signed for Dunlop Oil & Marine Ltd.



April Blake

Approved QA Representative

27-Feb-2023

LRQA Verification Ltd			
<input type="checkbox"/> Witnessed	<input type="checkbox"/> Monitored	<input checked="" type="checkbox"/> Reviewed	
Name:		Signature	
Date:		06 MAR 2023	
Ref. No.:		E6204A-2023	
Office:		Birmingham	

PRJ1100402287

TEST CERTIFICATE FOR HOSE SERIAL NUMBER E6205 MANUFACTURE MONTH/YEAR 02/23

Customer and Order Details

Customer Name: COROMANDEL INTERNATIONAL LIMITED
Customer Address: POST BOX NO. 2 ENNORE
EXPRESS HIGHWAY ROAD ENNORE CHENNAI
TAMIL, NADU
IN
Customer Order: 110000665/17.08.2022
Dunlop Order / Item No.: 1474983 Item 000070

Hose Testing Results

Hose Type: 514AM
Hose Description: TAIL SUBMARINE HOSE TYPE 514AM
Hose Bore & Length: 10inch x 12.19m
Prototype Reference: 94226
Rated Working Pressure: 25bar
Length at 0.7 Bar: 12.17m
Length at Rated Working Pressure: 12.244m
2nd Test Length at 0.7 Bar: 12.17m
Temporary Elongation: 0.61%
Permanent Elongation: 0.00%
Hose Weight: 1650kg
Underwater Hose Weight: 801kg
Nitrogen Test: Satisfactory
Electrical Status: Continuous 2.95Ω
Bend Test: Satisfactory @ 1m minimum bend radius
Bend Stiffness: Satisfactory @ 9.7kN.m2
Fitting Serial Numbers: E6205A - 300 / FF / WN E6205B - 300 / FF / WN
Fitting Manufacturer: Shand Engineering
Visual inspection: Satisfactory

Material Testing and Adhesion Reports

Adhesion Test Cert No.: 177-23
Cover Material Cert No.: 080-23

We hereby certify that the hose covered by this certificate has been manufactured, inspected and tested in accordance with Gen to GMPHOM 2009 Specification

Signed for Dunlop Oil & Marine Ltd.

April Blake

Approved QA Representative

27-Feb-2023

LRQA Verification Ltd			
<input type="checkbox"/> Witnessed	<input type="checkbox"/> Monitored	<input checked="" type="checkbox"/> Reviewed	
Name:			Signature
Date: 6 MAR 2023			
Ref. No:			
Office: Birmingham			
PRJ1100402267			

 Coromandel CHENNAI	INSPECTION REPORT		Doc No. CORO/INS/EMP/NKT/2023/109
			Rev. No. 0
Plant : Ennore minor Port		Date	11/03/2023
Eqpt Name : Dunlop hose no:1,2,3,4 & 5.		 murugappa	
Inspection activity : Pneumatic test			

Reference Documents:

P&I Drawing No : 0041-PE-UPI-0001 Rev.04
 Hose Drawing : GTS 2862/A, GTS 2863/A & GTS 2864/A
 Codes & Standards : OEM & OCIMF (In-situ Testing procedure)
 TEST Procedure Doc No : 93-1237-353

Pipeline Details

Dunlop Hose (No:1 Serial No: E6201 – Type-511AM; No: 2 -Serial No: E6203 – Type- 512AM;
 No:3-Serial No: E6202 - Type – 512AM, No:4-Serial No:E6204 - Type – 512AM;
 No:5-Serial No:E6205 – Type 514AM).

Testing Parameters

Testing Medium : Nitrogen
 Pneumatic Test Pressure : 10.5 kg/cm²
 Date & Testing Starting Time : 11/03/2023 & 14:47 hrs
 Date & Testing Ending Time : 11/03/2023 & 15:27 hrs
 Holding Time : 30 Minutes

Remarks: Tested with all 5 hoses & subsea PLEM flange interconnected condition at Ennore minor port.

Pressure Gauge Calibration Details

Sl. No	Description	Serial / Tag No	Calibrated Date	Due Date	TC No
1	Analog Pressure Gauge (Make – GENERAL PRESSURE GAUGES, Range (0 - 25 Kg/cm ²)	BSPG-530- 1208151989 / PG-004	02/03/2023	01/06/2023	-

Remarks

- No leakage or observed during the holding time and found Acceptable.
- Test result satisfactory.

	Performed By (M/s Coromandel)	Witness By (M/s Coromandel)	Witness By (M/s IRS)
Name	SATHISH PRABHU.N	SIVABALAN.K	DHIRAJ KUMAR
Signature			
Date	11/03/2023	11/03/23	





Indian Register of Shipping

Port : CHENNAI

Date : 18/04/2023

Report No. : MDR23X009

This is to certify that at the request of M/S COROMANDEL INTERNATIONAL LIMITED, Ennore the undersigned Surveyors to this society attended their works on 09/01/2023 to 18/04/2023 for the purpose of following inspection & verification.

Hoses Details

Sr. No.	Hose Description	Hose Type	Bore/ Length	Rated Pressure	Test Pressure	Testing medium
1	Dunlop submarine hose Sl. No. E6201	511 AM	10 inch / 12.19 m	25 bar	10.5 bar	Nitrogen
2	Dunlop submarine hose Sl. No. E6203	512 AM	10 inch / 12.19 m	25 bar	10.5 bar	Nitrogen
3	Dunlop submarine hose Sl. No. E6202	512 AM	10 inch / 12.19 m	25 bar	10.5 bar	Nitrogen
4	Dunlop submarine hose Sl. No. E6204	512 AM	10 inch / 12.19 m	25 bar	10.5 bar	Nitrogen
5	Dunlop submarine hose Sl. No. E6205	514 AM	10 inch / 12.19 m	25 bar	10.5 bar	Nitrogen

Tested with all 5 hoses & subsea PLEM flange interconnected at Ennore minor port & found satisfactory (No leakage found during inspection).

Mooring buoys GPS Co-ordinates witnessed.

Mooring Buoys Co-ordinate details :

Sr. No.	Mooring Bupoy	Co-ordinate	Co-ordinate
1	MB No. 1	13°12.643' N	80°20.572' E
2	MB No. 2	13°12.814' N	80°20.535' E
3	MB No. 3	13°12.868' N	80°20.692' E
4	MB No. 4	13°12.698' N	80°20.767' E

Dhiraj Kumar
Dhiraj Kumar
For Self and K Sathyanarayanan
Surveyor(s) to Indian Register of Shipping



This Certificate is issued upon the following terms and conditions as laid down in the Society's Regulations:-
Whilst Indian Register of Shipping, a Classification Society, along with its subsidiaries and associates (hereinafter referred to as the Society) and its Board/Committees use their best endeavors to ensure that the functions of the Society are properly carried out, in providing services, information or advice neither the Society nor any of its servants or agents warrants the accuracy of any information or advice supplied. Except as set out herein neither the Society nor any of its servants or agents (on behalf of each of whom the Society has agreed this clause) shall be liable for any loss damage or expense whatever sustained by any person due to any act or omission or error of whatsoever nature and however caused of the Society, its servants or agents or due to any inaccuracy of whatsoever nature and howsoever caused in any information or advice given in any way whatsoever by or on behalf of the Society, even if held to amount to a breach of warranty. Nevertheless, if any person uses services of the Society, or relies on any information or advice given by or on behalf of the Society and suffers loss damage or expenses thereby which is proved to have been due to any negligent act omission or error of the Society, its servants or agents or any negligent inaccuracy in information or advice given by or on behalf of the Society then the Society will pay compensation to such person for his proved loss up to but not exceeding the amount of the fee charged by the Society for that particular service, information or advice. Any notice of claim for loss, damage or expense, as referred to above, shall be made in writing to the Society's Head Office within six months of the date when the service, information or advice was first provided, failing which all the rights to any such claim shall be forfeited and the Society shall be relieved and discharged from all liabilities.

Indian Register of Shipping

Sheet 2 of 2

Report No. : MDR23X009

Following done now.

1. Witnessed & reviewed cathodic protection reading as per OEM Doc.No. MT-R-RE-100. Rev.2 for PLEM frame, PLEM pipe support, bottom cover plate & PLEM. All the anodes needs to replaced with same capacity.

2. Witnessed & reviewed thickness gauging of PLEM & bottom cover plate. Structure found satisfactory with no diminution outside limit.

This report is issued without prejudice to the terms and conditions of insurance or to any lawful contracts made or to the rights and interests of any or all the parties concerned.


Dhiraj Kumar
For Self and K Sathyanarayanan
Surveyor(s) to Indian Register of Shipping



Form No.: 0003 (Rev.4)

**GOVERNMENT OF INDIA**

MINISTRY OF SHIPPING
DIRECTORATE GENERAL OF SHIPPING

Certificate of Compliance for NSPC

(This certificate shall be supplemented by an Annexure P)
(Issued under the provisions of Ministry of Shipping order No. PR- 24021/61/96-PG dated 12.02.1997)

Serial Number:

NSPC/051/2023

Name of the Port:

Ennore Minor Port (M/s. Coromandel International Ltd., Ennore)

Address of the port:

Compound Fertilizer Factory, Post Box No. 2, Ennore Express Highway Road, Ennore, Chennai - 600 057, Tamil Nadu

THIS IS TO CERTIFY that the Navigational Safety and Ports Committee has accepted the recommendations of its inspecting agencies for the issuance of Certificate of Compliance for Safe Operational Port. The inspecting agency has found general compliance of the Port with respect to Safe, Secure, Friendly Marine Environment and Emergency preparedness at all time. This Certificate of Compliance is applicable for the following type of operations.

Passenger ship	<input checked="" type="checkbox"/>	Oil Tanker	<input checked="" type="checkbox"/>
Passenger high-speed craft	<input checked="" type="checkbox"/>	Chemical Tanker	<input checked="" type="checkbox"/>
Cargo high-speed craft	<input checked="" type="checkbox"/>	Gas Carrier	<input checked="" type="checkbox"/>
Bulk Carrier	<input checked="" type="checkbox"/>	Mobile Offshore drilling units	<input checked="" type="checkbox"/>
Cargo ships other than those referred to above	<input checked="" type="checkbox"/>	STS/SBM	<input checked="" type="checkbox"/>

This Certificate is valid for **five (05) years i.e 07.12.2027**, subject to mandatory Annual verifications (+ 1st of 2nd, 3rd & 4th year), compliance of conditions laid down in joint inspection reports and as per Annex 'P' attached with the certificate.

Place of Issue: **Mumbai**

Date of Issue: 26.04.2023

official)

(Signature & Name of the duly authorized
for Chairman, NSPC

कैप्टन आर. के. मुदुली
CAPT. R. K. MUDULI

नौटिकल सलाहकार, भारत सरकार (प्रभारी)
Nautical Adviser to the Govt. of India (In-charge)

(Seal or stamp of issuing authority, as appropriate)

N.B.: In case of any addition or alternation in port infrastructure an advance notice of 3 months may be given for seeking in principle approval. This should be followed by an inspection and approval by NSPC in all case of major addition / alteration. The decision whether an alteration is major or not will be taken by NSPC.



GOVERNMENT OF INDIA

MINISTRY OF SHIPPING DIRECTORATE GENERAL OF SHIPPING

Serial Number: **NSPC/051/2023**

The Directorate General of Shipping has established that the validity of this certificate is subject to mandatory intermediate verification ($\pm 1^{\text{m}}$ of 2nd, 3rd & 4th year).

Name of the Port:

Ennore Minor Port (M/s. Coromandel International Ltd., Ennore)

Annual Inspection:

($\pm 1^{\text{m}}$ of 2nd year)

Signed:
(Signature of authorized official)

Place:

Date:

Annual Inspection:

($\pm 1^{\text{m}}$ of 3rd year)

Signed:
(Signature of authorized official)

Place:

Date:

Annual Inspection:

($\pm 1^{\text{m}}$ of 4th year)

Signed:
(Signature of authorized official)

Place:

Date:

Renewal Inspection:

($\pm 1^{\text{m}}$ of 5th year)

Signed:
(Signature of authorized official)

Place:

Date:

(Conditions of Compliance)

1. Safety, Security & Prevention of marine environment shall always be given priority over other operations.
2. Any incidents of Oil Pollution affecting the port, safety shall be informed to the NSPC immediately.
3. Any incident of casualty affecting the port operations shall be informed to NSPC immediately.
4. Any mal function of Navigational aids effecting safety of Navigation shall be notified as soon as possible.
5. Any new development activities shall be reported immediately.



भारत सरकार / GOVERNMENT OF INDIA
पत्तन, पोत परिवहन और जलमार्ग मंत्रालय
MINISTRY OF PORTS, SHIPPING AND WATERWAYS



नौवहन महानिदेशालय, मुंबई
DIRECTORATE GENERAL OF SHIPPING, MUMBAI

No 25-15011/20/2020 -NT

Date: 26.04.2023

Annex-'P'

of NSPC Certificate No.: NSPC/051/2023 issued on 26.04.2023

PARAMETERS for ENNORE ANCHORAGE/MINOR PORT

The maximum size of vessel permitted to operate is as under:-

Berth No.	Minimum Depth	Permissible Draft	Permissible Breadth	Length of Berth	Max Deadweight Permitted	Permissible LOA (Day)	Permissible LOA (Night)
N.A*	14.5 m	10.5 m	18 - 33 mtr**	NA*	20,000 Mt	130 - 182 mtr***	Not Permitted #

* Ennore Minor Port is an open sea terminal comprising of Four Buoy Mooring System, only one ship can be moored at a time.

** Minimum breadth permitted is 18 mtr and maximum breadth permitted is 33 mtr.

*** Minimum length permitted is 130 mtr and maximum length permitted is 182 mtr.

Night Navigation / Mooring is not permitted.

(Signature & Name of the duly authorized Official)
Chairman, NSPC

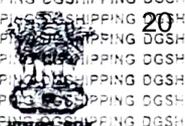
कैप्टन आर. के. मुदुली
CAPT. R. K. MUDULI

नॉटिकल सलाहकार, भारत सरकार (प्रभारी)
Nautical Adviser to the Govt. of India (In-charge)

9वीं मंज़िल, बीटा बिल्डिंग, आई थिंक टेक्नो कैम्पस, कांजुर गाँव रोड, कांजुरमार्ग (पूर्व) मुंबई- 400042

9th Floor, BETA Building, I-Think Techno Campus, Kanjur Village Road, Kanjurmarg (E), Mumbai-400042

फोन/Tel No.: +91-22-2575 2040/1/2/3 फैक्स/Fax.: +91-22-2575 2029/35 ई-मेल/Email: dgship-dgs@nic.in वेबसाइट/Website: www.dgshipping.gov.in



GOVERNMENT OF INDIA
MINISTRY OF PORTS SHIPPING & WATERWAYS
DIRECTORATE GENERAL OF SHIPPING

STATEMENT OF COMPLIANCE OF A PORT FACILITY

Statement Number: **MMD/CHN/ISPS/SOC/001/2023**

Issued under the provisions of Part B of the

INTERNATIONAL CODE FOR THE SECURITY OF SHIPS AND OF PORT FACILITIES
(ISPS CODE)

Name of the port facility: **ENNORE ANCHORAGE / MINOR PORT**

Address of the port facility: **M/s. ENNORE ANCHORAGE / MINOR PORT**

**C/o. COROMANDEL INTERNATIONAL LTD
COMPOUND FERTILIZER FACTORY
POST BOX NO. 1 ENNORE, CHENNAI 600 001 INDIA**

THIS IS TO CERTIFY that the compliance of this port facility with the provisions of chapter XI-2 and part A of the international Code for the Security of Ships and Port Facilities (ISPS Code) has been verified and that this port facility operates in accordance with the approved port facility security plan. This plan has been approved for the following:

- Passenger ship Oil tanker
- Passenger high speed craft Chemical tanker
- Cargo high speed craft Gas carrier
- Bulk carrier Mobile offshore drilling units
- Cargo ships other than those referred to above

This Statement of Compliance is valid until **24/11/2027** subject to verifications (as indicated overleaf).

Completion date of the survey on which this certificate is based: **30/01/2023**

Issued at: **CHENNAI** Date of issue: **08/03/2023**

(Signature of the duly authorized official
Issuing the Certificate)



(Seal or stamp of issuing authority, as appropriate)

APPROVED
 NOT APPROVED

प्रधान अधिकारी एवं संयुक्त महानिदेशक (तकनीकी)
Principal Officer, Cum Joint DG (Tech)
समुद्री विभाग
Mercantile Marine Department
चेन्नई
Chennai



GOVERNMENT OF INDIA

MINISTRY OF PORTS, SHIPPING & WATERWAYS

DIRECTORATE GENERAL OF SHIPPING

Statement No. **MMD/CHN/ISPS/SOC/001/2023**

Name of the port facility:

ENNORE ANCHORAGE / MINOR PORT

Endorsement to verifications

The Government of India has established that the validity of the Statement Compliance is subject to **mandatory annual verification.**

THIS IS TO CERTIFY that during a verification carried out in accordance with paragraph B/16/625 of the ISPS Code the port facility was found to comply with the relevant provisions of complex A of the SOAS Convention and Part A of the ISPS Code.

1st VERIFICATION

(RANGE - 24th NOVEMBER 2024 +/- 3 months)

Signed

(Signature of authorized Official)

Place

Date

2nd VERIFICATION

(RANGE - 24th NOVEMBER 2025 +/- 3 months)

Signed

(Signature of authorized Official)

Place

Date

3rd VERIFICATION

(RANGE - 24th NOVEMBER 2026 +/- 3 months)

Signed

(Signature of authorized Official)

Place

Date

4th VERIFICATION

(RANGE - 24th NOVEMBER 2027 +/- 3 months)

Signed

(Signature of authorized Official)

Place

Date



TAMIL NADU POLLUTION CONTROL BOARD



Proceedings No. T1/TNPCB/F.0101 AMB/RL/W&A/2023 dated: 27.12.2023

Sub: TNPCB – Industries –1) M/s. Coromandel International Limited - Ammonia Storage Terminal Facility, S.F.No. 247, Kathivakkam Village, Thiruvottiyur Taluk, Chennai District and 2) M/s. Coromandel International Limited, located at S.F.No. 37/B2, 38/5A, 39/B1, 39/6A, 246/2,3,4,5,6,7 & 247/1A,2A,3C,3A, Ernavoor Village, Thiruvottiyur Taluk, Chennai District – Ammonia leak in the offshore pipeline from Port to Storage Tank - Directions under Section 33A of the Water (Prevention and Control of Pollution) Act, 1974 as amended and Section 31A of the Air (Prevention and Control of Pollution) Act, 1981 as amended – To suspend the operation of Ammonia offshore pipeline activity for precooling and ammonia transfer immediately - Issued - Regarding.

- Ref:**
1. Proc No. T1/TNPCB/F0101AMB/RL/AMB/W&A/2023 dated: 20/10/2023
 2. Proc No. F0102 AMB/RL/JCEE–M/TNPCB/AMB/W&A/2023 dt. 12/05/2023
 3. Lr.No. JCEE(M)/TNPCB/CHN.ZONE/AT/2023 Dated: 27.12.2023

Whereas, the unit of M/s Coromandel International Ltd., Ennore is a fertilizer manufacturing facility and involved in the manufacture of Ammonium Phosphate Potash Sulphate (APPS) -4 lakhs Tonnes /Annum. Ammonia is one of the raw materials for the manufacture of APPS. The unit has provided a double insulated ammonium storage tank of 12500 T capacity. The unit has obtained separate CTOs for APPS manufacturing and ammonia storage in the reference 1st and 2nd cited respectively subject to certain conditions.

Whereas, Ammonia is received via Ennore minor port through ships and transferred from there using 8" flexible HDPE pipeline of 2.5 km length laid underneath the seabed. The depth of pipeline from the sea surface varies from 1' near the shore to 18' at the mooring point at port. The unit receives and unloads ammonia of 3000 to 8000 T once a month. Ammonia is generally imported from Iran or Saudi Arabia. Ammonia is received in liquid form at -33°C and stored in the storage tank under the same condition. The pipelines are generally maintained at 2 Kg/cm² vapour pressure when no transfer of ammonia takes place. 36 hours prior to the transfer of ammonia from the ship, pre-cooling process of pipeline is carried out for pumping ammonia in liquid condition. The unit carries out the pre-cooling and ammonia transfer operation only after getting the permission from Tamil Nadu Maritime Board.

Whereas, a phone message was received from the unit at 12.45 am on 27.12.2023 regarding the ammonia gas leakage happened during the pre-cooling operation of the pipeline. Immediately the JCEE (M) Chennai along with DEE (Ambattur) and AEE (Manali) reached the site by 2.15 am and inspected the unit & the pipeline locations. The Joint Director, DISH who is the authority for the safety of the industrial operation was also present at the site.

Whereas, during inspection by the TNPCB officials, the unit has reported the following:

- The unit observed pressure drop in the pipeline at around 11.45 pm and simultaneously observed pungent odour around the storage terminal and near the material gate. The unit also immediately visited the pipeline location across the road and observed gas bubbles coming out of the pipeline at about 2 feet from the shore. The unit immediately started depressurising the pipeline by diverting the ammonia vapour to the flare and completed the operation within 20 minutes. The wind direction during the incident was observed to be West South West.
- The unit monitored the ammonia level in the ambient air near the material gate using hand held monitor and found that the ammonia level was 28 ppm during the incident.
- The unit also received information from the local Assistant Commissioner of Police regarding the complaints received from the public on ammonia odour from Periakuppam, Chinnakuppam and few other villages.
- Police and the District Administration along with the unit arranged ambulances and public transport for managing any emergency situation. Some people also received first aid due to eye irritation and breathing difficulties.

Whereas, during inspection by the TNPCB team, the following were observed.

- The ammonia level in the Ambient Air was monitored using handheld ammonia portable meter and found to be 3 ppm as against the standard of 0.57 ppm * 24 hrs average at 3.30 am near the Material gate. The ammonia level in the ambient air was also monitored in the following places.
 - a. Near Ammonia pipeline leak identified area : 3 ppm at 3.51 am
 - b. At Thalankuppam village: 0 ppm at 4.02 am
 - c. At Periakuppam village: 0 ppm 4.09am
 - d. At Chinnakuppam village: 0 ppm 4.12 am
 - e. At Ernavurkuppam village: 0 ppm 4.15 am
 - f. At Kathivakkam Railway bridge: 0 ppm 4.17 am
 - g. At Ennore near Gulf Oil Gate: 0 ppm, 4.20 am
 - h. At Ennore bus depot: 0 ppm at 4.24 am



TAMIL NADU POLLUTION CONTROL BOARD

- The sea water sample at the point of pipe line leakage was collected at 3.49 am and the ammonia level in the sea water was found to be 49 mg/L (Marine discharge standard of 5 mg/L). At 4.30 am, mild ammonia odour was observed near the site and the Chinnakuppam & Periyakuppam villages.
- The unit has stopped the operation of APPS Plant. The unit has reduced the production of Sulphuric Acid Plant and operating the same under low capacity.
- The unit has informed that they will identify the exact location and the extent of pipeline damage within a day and will rectify the same before commencing the ammonia transfer. The unit has been instructed to carry out the above activity at war footing and to put the pipeline in operation only with the concurrence of competent authority i.e., Tamil Nadu Maritime Board.

Whereas, the JCEE(M), Chennai has recommended for the issue of certain directions under Water (Prevention & Control of Pollution) Act, 1974 as amended in 1988 and Air (Prevention and Control of Pollution) Act, 1981 as amended

Whereas, the Board has decided to issue directions under the Water (Prevention & Control of Pollution) Act, 1974 as amended in 1988 and Air (Prevention and Control of Pollution) Act, 1981 as amended to comply with certain conditions.

Therefore, in exercise of powers conferred under section 33 A of the Water (Prevention and Control of Pollution) Act 1974, as amended and Section 31A of the Air (Prevention and Control of Pollution) Act, 1981 as amended, the Board issues the following directions to the units 1) **M/s. Coromandel International Limited - Ammonia Storage Terminal Facility, S.F.No. 247, Kathivakkam Village, Thiruvottiyur Taluk, Chennai District** and 2) **M/s. Coromandel International Limited, located at S.F.No. 37/B2, 38/5A, 39/B1, 39/6A, 246/2,3,4,5,6,7 & 247/1A,2A,3C,3A, Ernavoor Village, Thiruvottiyur Taluk, Chennai District** so as to comply with the following and the action taken in this regard shall be furnished to the Board within two days time.

1. The unit shall suspend the operation of Ammonia offshore pipeline activity for precooling and ammonia transfer immediately and shall resume the same only after obtaining the approval of Indian Register of Shipping (IRS) and the Tamil Nadu Maritime Board.
2. The unit shall precisely identify the location and the extent of damage that happened to the offshore pipeline and rectify the same early.
3. The unit shall ensure that no ammonia leak occurs during the pipeline rectification operation

4. The unit shall restart the APPS plant and other allied units only after ensuring that all the ammonia pipeline inside the plant are intact and safe and shall obtain NOC from DISH before restarting the plant.

Failure to comply with the above said directions will attract action in accordance with the provisions of the Water (Prevention and Control of Pollution) Act, 1974 as amended and Air (Prevention and Control of Pollution) Act, 1981 as amended.

The receipt of this proceeding shall be acknowledged.

[Handwritten Signature]
27/12/23
For Chairperson
[Handwritten Signature]
29/12/23

To

1. The Managing Director,
M/s. COROMANDEL INTERNATIONAL LIMITED
S.F No.37/B2,38/5A,39/B1,39/6A,246/2,3,4,5,6,7,247/(part)1A,2A,3C,3A,
Ernavoor Village, Thiruvottiyur Taluk,
Chennai District.
2. The Managing Director,
M/s. COROMANDEL INTERNATIONAL LIMITED - AMMONIA STORAGE
TERMINAL FACILITY,
S.F.No. 247, Kathivakkam Village,
Thiruvottiyur Taluk , Chennai District

Copy To

1. The Joint Chief Environmental Engineer (Monitoring),
Tamilnadu Pollution Control Board
Chennai Region.
2. The District Environmental Engineer
Tamilnadu Pollution Control Board
Ambattur - **For follow up action and furnish report to Board**
3. File

4. The unit shall restart the APPS plant and other allied units only after ensuring that all the ammonia pipeline inside the plant are intact and safe and shall obtain NOC from DISH before restarting the plant.

Failure to comply with the above said directions will attract action in accordance with the provisions of the Water (Prevention and Control of Pollution) Act, 1974 as amended and Air (Prevention and Control of Pollution) Act, 1981 as amended.

The receipt of this proceeding shall be acknowledged.

[Signature]
27/12/23
For Chairperson
[Signature]
28/12/2023

To

1. The Managing Director,
M/s. COROMANDEL INTERNATIONAL LIMITED
S.F No.37/B2,38/5A,39/B1,39/6A,246/2,3,4,5,6,7,247/(part)1A,2A,3C,3A,
Ernavoor Village, Thiruvottiyur Taluk,
Chennai District.
2. The Managing Director,
M/s. COROMANDEL INTERNATIONAL LIMITED - AMMONIA STORAGE
TERMINAL FACILITY,
S.F.No. 247, Kathivakkam Village,
Thiruvottiyur Taluk , Chennai District

Copy To

1. The Joint Chief Environmental Engineer (Monitoring),
Tamilnadu Pollution Control Board
Chennai Region.
2. The District Environmental Engineer
Tamilnadu Pollution Control Board
Ambattur - **For follow up action and furnish report to Board**
3. File

December 27, 2023

Vice Chairman and Chief Executive Officer
Tamil Nadu Maritime Board,
No.171 South Kesavaperumalpuram,
Off Greenways Road, Raja Annamalaipuram,
Chennai – 600 028

Dear Sir,

Sub: Suspension of Ennore Minor Port operation – regarding

It is submitted that due to the abnormalities noticed in the delivery pipeline of Liquid Ammonia on 26.12.23, the next shipment (unloading) at our Multi Buoy Mooring system terminal is cancelled.

It will be brought into operation after rectification of abnormalities to the satisfaction and certification of concerned authorities.

Till such time, Ennore Minor Port operation shall be temporarily suspended.

**Yours faithfully,
For Coromandel International Limited**



**S. Ramesh
Sr. General Manager-Manufacturing & Unit Head**

Cc: The Chairman, Tamilnadu Pollution Control Board, Chennai

Category of the Industry :

RED



CONSENT ORDER NO. 2308251019102 DATED: 12/05/2023.

PROCEEDINGS NO.F.0102AMB/RL/JCEE-M/TNPCB/AMB/A/2023 DATED: 12/05/2023

SUB: Tamil Nadu Pollution Control Board - RENEWAL OF CONSENT –M/s. M/S COROMANDEL INTERNATIONAL LIMITED - AMMONIA STORAGE TERMINAL FACILITY , S.F.No. 247, KATHIVAKKAM village, Thiruvottiyur Taluk and Chennai District - Renewal of Consent for the operation of the plant and discharge of emissions under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 as amended in 1987 (Central Act 14 of 1981) –Issued- Reg.

REF: 1. PROCEEDINGS NO.T2/TNPCB/F.0102AMB/RL/AMB/W&A/2022 DATED: 04/07/2022
2. IR.No : F.0102AMB/RL/AEE/AMB/2023 dated 05/05/2023

RENEWAL OF CONSENT is hereby granted under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 as amended in 1987 (Central Act 14 of 1981) (hereinafter referred to as “The Act”) and the rules and orders made there under to

The Executive Director

M/s . M/S COROMANDEL INTERNATIONAL LIMITED - AMMONIA STORAGE TERMINAL FACILITY

S.F No. 247

KATHIVAKKAM Village

Thiruvottiyur Taluk

Chennai District.

Authorizing the occupier to operate the industrial plant in the Air Pollution Control Area as notified by the Government and to make discharge of emission from the stacks/chimneys.

This is subject to the provisions of the Act, the rules and the orders made there under and the terms and conditions incorporated under the Special and General conditions stipulated in the Consent Order issued earlier and subject to the special conditions annexed.

This RENEWAL OF CONSENT is valid for the period ending **March 31, 2028**

D VASUDEVAN Digitally signed by D
VASUDEVAN
Date: 2023.05.12 18:10:08 +05'30'
**Joint Chief Environmental Engineer-
Monitoring,
Tamil Nadu Pollution Control Board,
Chennai**

SPECIAL CONDITIONS

1. This renewal of consent is valid for operating the facility for the manufacture of products (Col. 2) at the rate (Col. 3) mentioned below. Any change in the products and its quantity has to be brought to the notice of the Board and fresh consent has to be obtained.

Sl. No.	Description	Quantity	Unit
Product Details			
1.	Liquid Ammonia imported through ships anchored at 2 to 3 km from sea shore will be pumped into storage tank through submarine pipeline to tank and the mooring location. The liquid ammonia will be stored in double intergity storage tank at -33deg C	12500	MT

2. This renewal of consent is valid for operating the facility with the below mentioned emission/noise sources along with the control measures and/or stack. Any change in the emission source/control measures/change in stack height has to be brought to the notice of the Board and fresh consent/Amendment has to be obtained.

I Point source emission with stack :				
Stack No.	Point Emission Source	Air pollution Control measures	Stack height from Ground Level in m	Gaseous Discharge in Nm3/hr
1	DG-750 KVA	Stack	18	3644.6
2	Ammonia storage tank Flare	Stack	30	660
3	DG - 1250 KVA	Stack	30	12492
4	DG - 1250 KVA	Stack	30	12492
5	DG - 1500 KVA	Stack	30	14004
II Fugitive/Noise emission :				
Sl. No.	Fugitive or Noise Emission sources	Type of emission	Control measures	
1.	DG set - 750 KVA	Noise	Acoustic encloser	
2.	DG set - 1250 KVA	Noise	Acoustic encloser	
3.	DG set - 1250 KVA	Noise	Acoustic encloser	
4.	DG set - 1500 KVA	Noise	Acoustic encloser	

Special Additional Conditions:

The unit shall obtain No Objection Certificate (NOC) from the Tamil Nadu Bio Diversity Board /National Bio Diversity Authority if the unit is using any Biological resources or knowledge associated thereto as per the provisions of Biological Diversity Act 2002.

The industries shall take all efforts to use and popularize “Mission LiFE” logo and mascot which is available in TNPCB & MoEFCC website. They shall also request their employees to adopt “Mission LiFE” action points and document the same and furnish half yearly report to Board.

Additional Conditions:

1. The unit shall operate and maintain the APC measures & Acoustic measures attached to DG sets efficiently and continuously so as to adhere to the Ambient Air Quality/Emission/ANL standards prescribed by the Board.
2. The unit shall adopt high level safety practices in the storage installation areas, during the loading and unloading operations which are more vulnerable from the point of release of ammonia.
3. The unit shall adopt advanced technologies such as Supervisory Control and Data Acquisition (SCADA)/ Programmable Logic Controller (PLC) for Leak Detection in ammonia storage facility as reported.
4. The unit shall monitor ammonia in ambient air in tank farm area & during unloading areas regularly and establish connectivity with CAC, TNPCB of continuous monitoring of ammonia in ambient air.
5. The unit shall operate with valid policy under Public Liability Insurance Act, 1991.
6. The unit shall comply with the provision of the Manufacture, Storage and Import of Hazardous Chemical Rules, 1989 as amended while storage & handling of Ammonia.
7. The unit shall update onsite & offsite Emergency Plan and implement the recommendations mentioned therein related to safety aspects.
8. The unit shall provide prior intimation to Board during unloading activity of ammonia from ship mooring point to storage tank through pipeline.
9. The unit shall continue to develop green belt within the premises.

D VASUDEVAN Digitally signed by D
 VASUDEVAN
 Date: 2023.05.12 18:10:29 +05'30'
**Joint Chief Environmental Engineer-
 Monitoring,
 Tamil Nadu Pollution Control Board,
 Chennai**

To

The Executive Director,

M/s.M/S COROMANDEL INTERNATIONAL LIMITED - AMMONIA STORAGE TERMINAL FACILITY,
 M/S COROMANDEL INTERNATIONAL LIMITED, COROMANDEL HOUSE', 1-2-10, SARDAR PATEL
 ROAD, SECUNDERABAD, TELANGANA,INDIA

Pin: 500003

Copy to:

- 1.The Commissioner, CHENNAI CORPORATION, Thiruvottiyur Taluk, Chennai District .
2. Copy submitted to the Member Secretary, Tamil Nadu Pollution Control Board, Chennai for favour of kind information.
3. The District Environmental Engineer, Tamil Nadu Pollution Control Board, AMBATTUR for favour of kind information.
4. File

TEST CERTIFICATE FOR HOSE SERIAL NUMBER E6201
MANUFACTURE MONTH/YEAR 02/23

Customer and Order Details

Customer Name: COROMANDEL INTERNATIONAL
LIMITED
Customer Address: POST BOX NO. 2 ENNORE
EXPRESS HIGHWAY ROAD ENNORE CHENNAI
TAMIL, NADU
IN
Customer Order: 110000665/17.08.2022
Dunlop Order / Item No.: 1474983 Item 000010

Hose Testing Results

Hose Type: 511AM
Hose Description: SAMPSON SUBMARINE HOSE TYPE 511AM
Hose Bore & Length: 10inch x 12.19m
Prototype Reference: 94226
Rated Working Pressure: 25bar
Length at 0.7 Bar: 12.2m
Length at Rated Working Pressure: 12.25m
2nd Test Length at 0.7 Bar: 12.2m
Temporary Elongation: 0.41%
Permanent Elongation: 0.00%
Hose Weight: 1590kg
Underwater Hose Weight: 721kg
Nitrogen Test: Satisfactory
Electrical Status: Continuous 3.3Ω
Bend Test: Satisfactory @ 1m minimum bend radius
Bend Stiffness: Satisfactory @ 8.6kN.m2
Fitting Serial Numbers: E6201A - 300 / FF / WN E6201B - 300 / FF / WN
Fitting Manufacturer: Shand Engineering
Visual inspection: Satisfactory

Material Testing and Adhesion Reports

Adhesion Test Cert No.: 179-23
Cover Material Cert No.: 080-23

We hereby certify that the hose covered by this certificate has been manufactured, inspected and tested in accordance with Gen to GMPHOM 2009 Specification

Signed for Dunlop Oil & Marine Ltd.



Anril Blake

Approved QA Representative

28-Feb-2023



TEST CERTIFICATE FOR HOSE SERIAL NUMBER E6202
MANUFACTURE MONTH/YEAR 02/23

Customer and Order Details

Customer Name: COROMANDEL INTERNATIONAL LIMITED
Customer Address: POST BOX NO. 2 ENNORE
EXPRESS HIGHWAY ROAD ENNORE CHENNAI
TAMIL, NADU
IN
Customer Order: 110000665/17.08.2022
Dunlop Order / Item No.: 1474983 Item 000020

Hose Testing Results

Hose Type: 512AM
Hose Description: MAINLINE SUBMARINE HOSE TYPE 512AM
Hose Bore & Length: 10inch x 12.19m
Prototype Reference: 94226
Rated Working Pressure: 25bar
Length at 0.7 Bar: 12.22m
Length at Rated Working Pressure: 12.26m
2nd Test Length at 0.7 Bar: 12.22m
Temporary Elongation: 0.33%
Permanent Elongation: 0.00%
Hose Weight: 1560kg
Underwater Hose Weight: 688kg
Nitrogen Test: Satisfactory
Electrical Status: Continuous 3.28Ω
Bend Test: Satisfactory @ 1m minimum bend radius
Bend Stiffness: Satisfactory @ 10kN.m2
Fitting Serial Numbers: E6202A - 300 / FF / WN E6202B - 300 / FF / WN
Fitting Manufacturer: Shand Engineering
Visual inspection: Satisfactory

Material Testing and Adhesion Reports

Adhesion Test Cert No.: 174-23
Cover Material Cert No.: 080-23

We hereby certify that the hose covered by this certificate has been manufactured, inspected and tested in accordance with Gen to GMPHOM 2009 Specification

Signed for Dunlop Oil & Marine Ltd.



April Blake

Approved QA Representative

27-Feb-2023

LRQA Verification Ltd			LRQA
<input type="checkbox"/> Witnessed	<input type="checkbox"/> Monitored	<input checked="" type="checkbox"/> Reviewed	
Name:	Date: 06 MAR 2023		Signature
Ref. No.:	Office: Birmingham		
PRJ1160402267			

TEST CERTIFICATE FOR HOSE SERIAL NUMBER E6203
MANUFACTURE MONTH/YEAR 02/23

Customer and Order Details

Customer Name: COROMANDEL INTERNATIONAL LIMITED
Customer Address: POST BOX NO. 2 ENNORE
EXPRESS HIGHWAY ROAD ENNORE CHENNAI
TAMIL, NADU
IN
Customer Order: 110000665/17.08.2022
Dunlop Order / Item No.: 1474983 Item 000020

Hose Testing Results

Hose Type: 512AM
Hose Description: MAINLINE SUBMARINE HOSE TYPE 512AM
Hose Bore & Length: 10inch x 12.19m
Prototype Reference: 94226
Rated Working Pressure: 25bar
Length at 0.7 Bar: 12.22m
Length at Rated Working Pressure: 12.27m
2nd Test Length at 0.7 Bar: 12.22m
Temporary Elongation: 0.41%
Permanent Elongation: 0.00%
Hose Weight: 1530kg
Underwater Hose Weight: 776kg
Nitrogen Test: Satisfactory
Electrical Status: Continuous 3.01Ω
Bend Test: Refer to E6202
Bend Stiffness: Refer to E6202
Fitting Serial Numbers: E6203A - 300 / FF / WN E6203B - 300 / FF / WN
Fitting Manufacturer: Shand Engineering
Visual inspection: Satisfactory

Material Testing and Adhesion Reports

Adhesion Test Cert No.: 174-23
Cover Material Cert No.: 080-23

We hereby certify that the hose covered by this certificate has been manufactured, inspected and tested in accordance with Gen to GMPHOM 2009 Specification

Signed for Dunlop Oil & Marine Ltd.



April Blake

Approved QA Representative

27-Feb-2023





TEST CERTIFICATE FOR HOSE SERIAL NUMBER E6204
MANUFACTURE MONTH/YEAR 02/23

Customer and Order Details

Customer Name: COROMANDEL INTERNATIONAL
 LIMITED

Customer Address: POST BOX NO. 2 ENNORE
 EXPRESS HIGHWAY ROAD ENNORE CHENNAI
 TAMIL, NADU
 IN

Customer Order: 110000665/17.08.2022

Dunlop Order / Item No.: 1474983 Item 000020

Hose Testing Results

Hose Type: 512AM

Hose Description: MAINLINE SUBMARINE HOSE TYPE 512AM

Hose Bore & Length: 10inch x 12.19m

Prototype Reference: 94226

Rated Working Pressure: 25bar

Length at 0.7 Bar: 12.21m

Length at Rated Working Pressure: 12.24m

2nd Test Length at 0.7 Bar: 12.21m

Temporary Elongation: 0.25%

Permanent Elongation: 0.00%

Hose Weight: 1580kg

Underwater Hose Weight: 827kg

Nitrogen Test: Satisfactory

Electrical Status: Continuous 3.19Ω

Bend Test: Refer to E6202

Bend Stiffness: Refer to E6202

Fitting Serial Numbers: E6204A - 300 / FF / WN E6204B - 300 / FF / WN

Fitting Manufacturer: Shand Engineering

Visual inspection: Satisfactory

Material Testing and Adhesion Reports

Adhesion Test Cert No.: 174-23

Cover Material Cert No.: 080-23

We hereby certify that the hose covered by this certificate has been manufactured, inspected and tested in accordance with Gen to GMPHOM 2009 Specification

Signed for Dunlop Oil & Marine Ltd.

April Blake

Approved QA Representative

27-Feb-2023

LRQA Verification Ltd			LRQA
<input type="checkbox"/> Witnessed	<input type="checkbox"/> Monitored	<input checked="" type="checkbox"/> Reviewed	
Name:		Signature	
Date:		06 MAR 2023	
Ref. No.:		E620402207	
Office: Birmingham			



TEST CERTIFICATE FOR HOSE SERIAL NUMBER E6205
MANUFACTURE MONTH/YEAR 02/23

Customer and Order Details

Customer Name: COROMANDEL INTERNATIONAL LIMITED
Customer Address: POST BOX NO. 2 ENNORE
 EXPRESS HIGHWAY ROAD ENNORE CHENNAI
 TAMIL, NADU
 IN
Customer Order: 110000665/17.08.2022
Dunlop Order / Item No.: 1474983 Item 000070

Hose Testing Results

Hose Type: 514AM
Hose Description: TAIL SUBMARINE HOSE TYPE 514AM
Hose Bore & Length: 10inch x 12.19m
Prototype Reference: 94226
Rated Working Pressure: 25bar
Length at 0.7 Bar: 12.17m
Length at Rated Working Pressure: 12.244m
2nd Test Length at 0.7 Bar: 12.17m
Temporary Elongation: 0.61%
Permanent Elongation: 0.00%
Hose Weight: 1650kg
Underwater Hose Weight: 801kg
Nitrogen Test: Satisfactory
Electrical Status: Continuous 2.95Ω
Bend Test: Satisfactory @ 1m minimum bend radius
Bend Stiffness: Satisfactory @ 9.7kN.m2
Fitting Serial Numbers: E6205A - 300 / FF / WN E6205B - 300 / FF / WN
Fitting Manufacturer: Shand Engineering
Visual inspection: Satisfactory

Material Testing and Adhesion Reports

Adhesion Test Cert No.: 177-23
Cover Material Cert No.: 080-23

We hereby certify that the hose covered by this certificate has been manufactured, inspected and tested in accordance with Gen to GMPHOM 2009 Specification

Signed for Dunlop Oil & Marine Ltd.

April Blake

Approved QA Representative

27-Feb-2023



 Coromandel CHENNAI	INSPECTION REPORT		Doc No.	CORO/INS/EMP/NKT/2023/109
			Rev. No.	0
		Plant	Ennore minor Port	
		Eqpt Name	Dunlop hose no:1,2,3,4 & 5.	
		Inspection activity	Pneumatic test	
			 murugappa	

Reference Documents:

P&I Drawing No	:	0041-PE-UPI-0001	Rev.04
Hose Drawing	:	GTS 2862/A, GTS 2863/A & GTS 2864/A	
Codes & Standards	:	OEM & OCIMF (In-situ Testing procedure)	
TEST Procedure Doc No	:	93-1237-353	

Pipeline Details

Dunlop Hose (No:1 Serial No: E6201 – Type-511AM; No: 2 -Serial No: E6203 – Type- 512AM;
 No:3-Serial No: E6202 - Type – 512AM, No:4-Serial No:E6204 - Type – 512AM;
 No:5-Serial No:E6205 – Type 514AM).

Testing Parameters

Testing Medium	:	Nitrogen
Pneumatic Test Pressure	:	10.5 kg/cm ²
Date & Testing Starting Time	:	11/03/2023 & 14:47 hrs
Date & Testing Ending Time	:	11/03/2023 & 15:27 hrs
Holding Time	:	30 Minutes

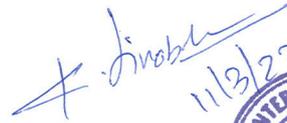
Remarks: Tested with all 5 hoses & subsea PLEM flange interconnected condition at Ennore minor port.

Pressure Gauge Calibration Details

Sl. No	Description	Serial / Tag No	Calibrated Date	Due Date	TC No
1	Analog Pressure Gauge (Make – GENERAL PRESSURE GAUGES, Range (0 - 25 Kg/cm ²))	BSPG-530- 1208151989 / PG-004	02/03/2023	01/06/2023	-

Remarks

- No leakage or observed during the holding time and found Acceptable.
- Test result satisfactory.

	Performed By (M/s Coromandel)	Witness By (M/s Coromandel)	Witness By (M/s IRS)
Name	SATHISH PRABHU.N	SIVABALAN.K	DHIRAJ KUMAR
Signature			
Date	11/03/2023	11/3/23	11/03/23





Indian Register of Shipping

Port : CHENNAI

Date : 18/04/2023

Report No. : MDR23X009

This is to certify that at the request of M/S COROMANDEL INTERNATIONAL LIMITED, Ennore the undersigned Surveyors to this society attended their works on 09/01/2023 to 18/04/2023 for the purpose of following inspection & verification.

Hoses Details

Sr. No.	Hose Description	Hose Type	Bore/ Length	Rated Pressure	Test Pressure	Testing medium
1	Dunlop submarine hose Sl. No. E6201	511 AM	10 inch / 12.19 m	25 bar	10.5 bar	Nitrogen
2	Dunlop submarine hose Sl. No. E6203	512 AM	10 inch / 12.19 m	25 bar	10.5 bar	Nitrogen
3	Dunlop submarine hose Sl. No. E6202	512 AM	10 inch / 12.19 m	25 bar	10.5 bar	Nitrogen
4	Dunlop submarine hose Sl. No. E6204	512 AM	10 inch / 12.19 m	25 bar	10.5 bar	Nitrogen
5	Dunlop submarine hose Sl. No. E6205	514 AM	10 inch / 12.19 m	25 bar	10.5 bar	Nitrogen

Tested with all 5 hoses & subsea PLEM flange interconnected at Ennore minor port & found satisfactory (No leakage found during inspection).

Mooring buoys GPS Co-ordinates witnessed.

Mooring Buoys Co-ordinate details :

Sr. No.	Mooring Bupoy	Co-ordinate	Co-ordinate
1	MB No. 1	13°12.643' N	80°20.572' E
2	MB No. 2	13°12.814' N	80°20.535' E
3	MB No. 3	13°12.868' N	80°20.692' E
4	MB No. 4	13°12.698' N	80°20.767' E

Dhiraj Kumar
Dhiraj Kumar
For Self and K Sathyanarayanan
Surveyor(s) to Indian Register of Shipping



This Certificate is issued upon the following terms and conditions as laid down in the Society's Regulations:-
Whilst Indian Register of Shipping, a Classification Society, along with its subsidiaries and associates (hereinafter referred to as the Society) and its Board/Committees use their best endeavors to ensure that the functions of the Society are properly carried out, in providing services, information or advice neither the Society nor any of its servants or agents warrants the accuracy of any information or advice supplied. Except as set out herein neither the Society nor any of its servants or agents (on behalf of each of whom the Society has agreed this clause) shall be liable for any loss damage or expense whatever sustained by any person due to any act or omission or error of whatsoever nature and however caused of the Society, its servants or agents or due to any inaccuracy of whatsoever nature and howsoever caused in any information or advice given in any way whatsoever by or on behalf of the Society, even if held to amount to a breach of warranty. Nevertheless, if any person uses services of the Society, or relies on any information or advice given by or on behalf of the Society and suffers loss damage or expenses thereby which is proved to have been due to any negligent act omission or error of the Society, its servants or agents or any negligent inaccuracy in information or advice given by or on behalf of the Society then the Society will pay compensation to such person for his proved loss up to but not exceeding the amount of the fee charged by the Society for that particular service, information or advice. Any notice of claim for loss, damage or expense, as referred to above, shall be made in writing to the Society's Head Office within six months of the date when the service, information or advice was first provided, failing which all the rights to any such claim shall be forfeited and the Society shall be relieved and discharged from all liabilities.

Indian Register of Shipping

Sheet 2 of 2

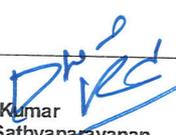
Report No. : MDR23X009

Following done now.

1. Witnessed & reviewed cathodic protection reading as per OEM Doc.No. MT-R-RE-100. Rev.2 for PLEM frame, PLEM pipe support, bottom cover plate & PLEM. All the anodes needs to replaced with same capacity.

2. Witnessed & reviewed thickness gauging of PLEM & bottom cover plate. Structure found satisfactory with no diminution outside limit.

This report is issued without prejudice to the terms and conditions of insurance or to any lawful contracts made or to the rights and interests of any or all the parties concerned.


Dhiraj Kumar
For Self and K Sathyanarayanan

Surveyor(s) to Indian Register of Shipping



December 27, 2023

Vice Chairman and Chief Executive Officer
Tamil Nadu Maritime Board,
No.171 South Kesavaperumalpuram,
Off Greenways Road, Raja Annamalaipuram,
Chennai – 600 028

Dear Sir,

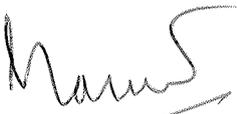
Sub: Suspension of Ennore Minor Port operation – regarding

It is submitted that due to the abnormalities noticed in the delivery pipeline of Liquid Ammonia on 26.12.23, the next shipment (unloading) at our Multi Buoy Mooring system terminal is cancelled.

It will be brought into operation after rectification of abnormalities to the satisfaction and certification of concerned authorities.

Till such time, Ennore Minor Port operation shall be temporarily suspended.

Yours faithfully,
For Coromandel International Limited



S. Ramesh
Sr. General Manager-Manufacturing & Unit Head

Cc: The Chairman, Tamilnadu Pollution Control Board, Chennai